GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1779

ANSWERED ON:05.03.2015
INVOLVEMENT OF OTHER MINISTRIES UNDER MGNREGS
Gavit Dr. Heena Vijaykumar;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao;Sule Smt. Supriya Sadanand

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government plans to revamp Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and to rope in various Departments/Ministries to create bigger and more durable assets under the scheme;
- (b) if so, whether these Departments/ Ministries will also contribute some portion of their funds under the Scheme; and
- (c) if so, the details thereof and the purpose behind the move?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)to(c): Yes, Madam. The Ministry has undertaken a number of initiatives for effective implementation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), one or which is the convergence of inter-sectoral programmes with MGNREGA. The convergence will help in bringing in better technical inputs, optimize public investments, create durable assets, and would ensure sustainable development and alleviation of poverty.

The Ministry of Rural Development has brought out convergence guidelines on convergence of MGNREGA with various schemes of the Central Government and the State Governments. The Ministry has coordinated with various States and UTs to formulate State Convergence Plans (SCPs). So far 21 States have formulated State Convergence Plans and these are under implementation. The abstract of 21 State Convergence Plans received by the Ministry of Rural Development for the Financial Year 2014-15 is at Annexure.